

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 12242 of 2019

(Arising out of OIA-BHV-EXCUS-000-APP-214-215-2019 dated 22/07/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

Tamboli Castings Ltd

.....Appellant

Sidsar Road, Village: Vartej, At Below Mentioned Address Of Our Excise Consultant
Bhavnagar, Gujarat

VERSUS

C.C.E. & S.T.-Bhavnagar

...Respondent

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat - 364001

APPEARANCE:

Shri Rahul Gajera, Advocate appeared for the Appellant
Shri Tara Prakash, Assistant Commissioner(AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 15.09.2022
DATE OF DECISION: 15.09.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12240 of 2019.

**RAMESH NAIR
MEMBER (JUDICIAL)**

Geeta